

(क) यह कार्य कब तक पूरा होने की आशा है ?

वैज्ञानिक अनुसंधान और तात्कालिक-कार्य समी (श्री हुमायून् कबिर) : (क) कुछ योग किसे जा चुके हैं लेकिन केन्द्रीय सरकारी निर्माण विभाग ने अभी काम शुरू नहीं किया।

(ख) काम शुरू होने की तारीख से करीब छः महीने में पूरा ही जायेगा।

**Manufacture of Parachutes**

957. { Shri S. M. Banerjee:  
Shri Panigrahi:

Will the Minister of Defence be pleased to state:

(a) the number of parachutes manufactured in the Ordnance Parachute Factory, Kanpur during 1958-59; and

(b) the number of those rejected by the Inspection Department?

The Minister of Defence (Shri Krishna Menon): (a) Man-dropping and supply-dropping parachutes are manufactured in the Ordnance Parachute Factory, Kanpur. It is not in the public interest to disclose the types and numbers actually manufactured during 1958-59.

(b) Nil, as defects if any are eliminated during stage instruction.

**Harness and Saddlery Factory,  
Kanpur**

958. { Shri S. M. Banerjee:  
Shri Panigrahi:

Will the Minister of Defence be pleased to state:

(a) whether there is a demand for suit-cases and other leather goods manufactured in Government Harness and Saddlery Factory, Kanpur;

(b) if so, whether these articles are being produced in bulk; and

(c) if so, the number of articles produced in 1958 and upto October, 1959?

The Deputy Minister of Defence (Shri Baghuramiah): (a) There is hardly any demand for suitcases, but there is appreciable demand for other items, such as Chappals, Tips fillings, Dust shield leather for axle boxes, brief cases etc.

(b) Yes, against firm orders.

(c) A statement is laid on the Table. [See Appendix II, annexure No. 71].

**Stock Exchange Directorate**

959. Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government is considering a proposal to establish a Stock Exchange Directorate; and

(b) if so, the main purpose and details of the proposal?

The Minister of Finance (Shri Morarji Desai): (a) Government have decided to establish a Stock Exchange Directorate and the decision is in process of implementation.

(b) The main purpose of the Directorate is to administer the Securities Contracts (Regulation) Act, 1956. The Directorate will have its headquarters at Bombay and branch offices at Calcutta and Delhi. It will maintain close contact with the governing bodies of the recognised stock exchanges in the country and their members and keep Government posted with the working of these exchanges.

**Government Contracts with Private Parties**

960. { Shri Ram Krishan Gupta:  
Shri Padam Dev:  
Shri P. C. Borooah:

Will the Minister of Law be pleased to state whether there is any pro-